

**Central Administrative Tribunal
Principal Bench**

**CP-195/2018
OA- 791/2018**

New Delhi, this the 27th day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Satyanarayan Bairwa, (Aged 35 years) Mob. 8094265210
S/o Sh. Puranmal Bairwa
R/o Village : Shyampura
P.O. Suratpura, Distt., Dausa, Rajasthan.
Present Address :
I-226, Mangolpuri, New Delhi – 110 083.Applicant

(None)

Versus

1. Sh. Rajesh Chopra
Secretary, Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Karkardooma, Institutional Area, New Delhi.
2. Sh. Anshul Prakash
Chief Secretary
Govt. of NCT of Delhi.
3. Ms. Soumya Gupta
Directorate of Education, Govt. of NCT of Delhi
Old Secretariat, Delhi – 110054.Respondents

(By Advocate : Mr. Anuj Sharma)

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

Nobody appears on behalf of the applicant. Learned counsel for the respondents appears and informs that they have already received the order of stay of Hon'ble High Court and he is directed to serve a copy of the same on the applicant.

2. In view of the stay order, this Contempt Petition is closed and parties are given the right to get the matter re-opened, if so required, after decision of the Hon'ble High Court. Notices issued to the respondents are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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